not prepared any feasibility study or project OF PARLIAMENTARY AFFAIRS (SMT. reports on any of the sites. Only one small MARGARET ALVA): (a) to (c) hydro project of one MWi capacity has so far A statement is laid on the Table of the House. been set up in Bihar. They have recently advertised for the investigation work. This is one of the States where we are actively pursuing, on behalf of the Ministry, to see that an incentive package is first announced, small 'lydro sites are idenitfied, project report prepared making use of the scheme of the Government of India and entrepreneurs allotted developable sites. I am sorry to say that the programmes in Bihar, at the moment, are in their infancy. We will try to develop these programme! faster.

INTRODUCTION OF INDIÂN MEDI-CAL AND HEALTH SERVICE.

@*304. SHRI SANTOSH KUMAR SAHU: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Govern CONDITIONALLY ACCEPTED ment have decided or contemplate to in troduce Indian Medical and Health Service to carry out uniform health services throughout the country in the line of Civil Services and have invited views of States in this regard;
- (b) if so, the details thei-egf alongwith the details of names of States which have favoured the proposal and names of States which have not favoured the proposal and names of States from which comments are awaited: and
- (c) if not, the reasons and constraints STATES WHICH DID NOT OFFER therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND

©Previously starred Question no. 192 transferred from 15 December, 1993.

small hydro potential in that State. They have MINISTER OF STATE IN THE MINIS-TRY

STATEMENT

Proposals to constitute the Indian Medical and Health Service were sent to the State Governments for their comments. In view of the lack of consensus of the part of the State Governments it is not possible to constitutethe Indian Medical and Health Service. The States which had accepted inot accepted the constitution of the Indian Medical and Health Service and also the States which had some reservations are given below: 1

Accepted:

- 1. Gujarat
- 2. Karnataka
- 3. Mizoram
- 4. Rajasthan
- 5. Tripura

- 1. Madhva Pradesh
- 2. Maharashtra
- 3. Puniab
- 4. Meghalaya

NOT ACCEPTED :

- 1. Andhra Pradesh
- 2. Assam
- 3. Himachal Pradesh
- 4. Jammu and Kashmir
- Kerala

ANY COMMENTS':

- 1. Bihar
- 2. Haryana
- 3. Manipur
- 4. Nagaland
- 5. Orissa

- 6. Sikkim
- 7. Tamilnadu
- 8. Uttar Pradesh
- 9. West Bengal.

India Healtr Service.

proposal, and the replied; probably, be constituted, why could Medical constituted by the Central Government? My specific question is: Since the bees *endorsed by a two-Resolution had thirds majority 15*1, what is Government? I would like to know whether met in September, 19M,—this was one of the Central Gov--ernntent would be constituting an All India Medcal and Health Service which would further promote the national health scheme and would improve the standard of living of members of the medical profession. I would like to know in my first supplementary, as to what the view of the Central Government in this regarft is,

SHRIMATI MARGRET ALVA:

Madam, I do agree that the Rajya Sabha had passed a Resolution by a two-thirds majority for constituting All-India Services for Engineering, Medical and -Health, and Forest Services. But, subsequently, a number of This .matter was also discussed in the sub-events took place and before (he other two Committee meeting of the Inter-State Council Services could be constituted, even though held on 15-9-1992, which decided not to they were notified, a lumber of State accept the proposal to constitute this All India Governments withdrew their consent to the constitution of these cadres. And, you will agree, Madam, that it is not possible to SHRI SANTOSH KUMAR SAHU : constitute cadres, if a majority of the States are Madam, as per Aricle 312(1) the Rajya Sabha not willing to participate. It is true that they is empowered to pass a resolution by 2/3rd were notified. And when the change of Govmajority of any all India services to be ernment came in 1977, even though -we had created in any department. In December, gone to the final stage of notification the then 1961, the Rajya Sabha passed a resolution to Prime Minister went on record and I quote: have all India services in all India Forest "We shall have to reconsider the decision that Service, all India Engineering Service and all has been -taken. The complexion of the State Governments has changed. We are ready to a policy of decentralisation. Addition to the list Sir, it has been a story for the last 30 years of MI India Services would not be consilient and nothing has been done so far. According with these developments. The subject should to the reply to my question, the Minister be placed again before the Cabinet." Then the has stated that five States had agreed to this Cabinet Secretariat reconsidered it nod since. four States had approved it the States were not willing at that time, it was conditionally, five had opposed this proposal deferred. Then, Madam, in 1981, when Indiraji nine States had not came back to power, she again took, up the it could be taken that issue with the States tout since there was not they had no objection to it. Under such even a response from all of them, they were circumstances, if Indian Forest Service could not constituted. But I may add here that the an Indian Sanknria Commisson

and Health Service not be had also recommended ieeonsidetation of this question, that is, the constitution of All India Services. The recommendation was circulated in the Rajya Sabha in to the State Governments. And the Subthe view of the 'Central Committee of the Inter-State Council which agenda' items—unanimously decided to reject the proposal for the setting up of these All India Services. Therefore. W have not been able to proceed further with the recerementlSHRI N. E, BALARAM: It is good.

SHRI MBNTAY PADMANABHAM: It is good for the country.

SHRI SANTOSH KUMAR SAHU: Madam, I would like to stress only one thing that when the Resolution was endorsed by a two-thirds majority hi the Rajya Sabha, the Central Government was duty-bound to implement it. So, I would like to know, through you, from the hon. Minister whether, instead of taking a lopsided view, the Health Ministers' Conference would be summoned to pursue that, to guarantee better health services all over the country and to have a national health programme. It is necessary that such a service should be created. Will the Minister consider it?

SHRIMATI MARGRET ALVA: Madam, the Resolution of the Rajya Sabha stands. A notification was issued for constituting the Services. As I pointed out, even when we wrote to the states recently, 'five States have accepted, tive States have not accepted, four have 'accepted conditionally and the rest of them have not even bothered to reply to our notification asking for their views. I am sure the House will agree that it would not be worthwhile constituting a Service with only five States accepting to join the Services.

श्रीमती सुबमा स्वरातः उपसमापति जी, प्रश्न महोदया में प्रश्न के उत्तर में यह बताया है कि चृकि चित्रिन्त राज्य सरकारें इस बात पर एक सत नहीं हैं कि चिकित्सा भीर स्वास्थ्य सेवाभों की एक मखिल भारतीय कैंदर बनाया जाय इसलिये इस प्रस्ताव को छोड़ दिया गया। मैं मंत्री महोदया से जानना चाहती हूं कि जिस समय भाई ए.एस. और आई.पी.एस. कैंदर बनाया गया था उस समय भी सभी राज्य सरकारें एक मत नहीं हो रहीं थीं लेकिन उनको एक मत करवाया गया। उसके बाद ब्राई.एक.एम. यह कैंदर बहुत बाद में बना है उस समय भी राज्य सरकारें एक मत नहीं हो रहीं थीं। मसर उनको भी एक मत करवाया गया। यदि केन्द्रीय सरकार यह समसती है कि इस तरह का काइर बनाने का कीई ग्रीचित्य है जैसे कि राज्य सभा के रेजोल्पूशन का भी हवाला दिया गया तो इस पर राज्य सरकारों को मनवाने का प्रयास वर्मों नहीं किया जा रहा है ? अपर इसका ग्रीचित्य बनता है तो राज्य सरकारों को मनवाने का प्रयास कर के इस मखिल भारतीय काडर को स्थापित बयों नहीं किया जा रहा है ? इस बात की जानकारी मैं ग्रापसे चाहसी हूं।

SHRIMATI MARGRET ALVA: Madam, I would like to tell the hon. Member that as far as pre-Independent India was concerned, we had All-India Services such as ICS, IPS, Engineering Service, Forest Service, Medical Service, Educa-ion Service and Agriculture Service. All these were All-India Services. But immediately after Independence, only two Services were constituted replacing ICS and the old IPS. Immediately after Independence. we had Only the Indian Administrative Service and the Indian Police Service. As the. . . . (interruption)

भीनती सुषमा स्वरात्रः उस समय भी विरोध या लेकिन उसके बावजूद भाषने उनको मना करके कि:11

SHRIMATI MARGRET ALVA: At that stage, there was no reorganisation of the States and it was a unanimous decision. It was only later when re-organisation of the States took place that the proposal whether or not they should be constituted was reviewed. If I would give the details of the efforts made over the years, I must say that the final stop really carne when there was a change of Government in 1977. Notifications had been issued. But they were stayed by the Morarjee Desai Government because they felt that it was not in keeping with the federal spirit of the Constitution. We have the Resolution of the Parliament and we have been pursuing it. Since then, only five States are prepared to join in. this. Even so I wonder is the Member would want us to overrule the unanimous .decision of the Sub-Committee of the Interstate Council consisting of all the Opposi*lion and the Congress Governments and say that in spite of the unanimous decision of the Inter-State Council we should force these services on the States. Then, it is up to Parliament to . decide what the status of the Inter-State Council itself would be.

श्री मोहम्मद सर्वामः उपसमापति महोदया जैसे कि मंत्री जी ने बक्षाया कि सभी वह साल इंडिया मेडिकल सर्विस चाल नहीं कर सकती । इंटरम्ब्टेट कार्कसिल में भी इस पर निर्णय हो गया है। तो मैं यह कह रहा हं कि पिछले कुछ प्रारते से हम देखते हैं कि प्राल इंडिया सिविस सर्विस एग्जामि-नेशन होते हैं बहां पर इंजि:नियरिंग स्टडेंट्स और दसरे मीवों के लांग जिनके उत्पर काफी पैसे खर्च किये जाते हैं जिलियेंट स्ट्डेंट हैं वह अच्छा रिजन्ट कर रहे हैं । मेडिकल साइस के जो सब्जेक्ट हैं वह सिवस सर्विसेच एग्जामिनेशन में पहले नहीं थे लेकिन सभी उनको शामिल किया गया है। पिछले वो वर्षों में जो लोग मैडिकल साइसेंख के डिप्राइव हुए हैं जी पैंपर नहीं दे पाए हैं कम से कम यया उनके लिए आप ऐंब रिलेक्सेशन कंसीडर करेंगे? भास इंडिया सिविल सर्वितेज एग्लामिनेशन के जी केंडीडेट मेडिकल लाइंस के डिप्राइव किये गये क्योंकि भ्राप मेपारेट मेडिकल मर्श्विस काइर चाल नहीं कर रहे हैं।

الدیکش مبودیه حبیسا که منتری دی بنایا که ابنیا که الدیکش مبودیه حبیسا که منتری حبی نے بنایا که ابھی وہ آل انڈیا انشر اسٹیٹ کاونسل میں بھی اس بر نرنیه هو گیا هے تو میں یه که رها هوں که پیعلم کیهه عرصه سے هم دیکھتے هیں که آل انڈیا سول دیکھتے هیں که آل انڈیا سول پر انجینیرنگ اسٹوڈنش اور دوسرے شعبوں کے لوگ حنکے اویر کھی بیسد خرچ کئے جاتے هیں برلینٹ اسٹوڈنٹ هیں وہ اچها رزائے کو رہے اسٹوڈنٹ هیں وہ اچها رزائے کو رہے دیں میڈیکل سائنس کے حو سبحیکٹس

هیں وہ سیول سروسز ایگزامینیشن میں پہلے نمیں تھے لیکن ابھی ان کو شامل کیا گیا ہے ۔ پچھلے دو ورشوں میں جو لوگ میڈیکل سائنسز دے پائے هیں کم سے کم کیا ان کے کرینگے ۔ آل انڈیا سیول سروسز ایگزامینیشن کے جو کنڈیڈیٹ میڈیکل سائنس کے ڈپرائیو کئے گئے گئے کیے کیو کا آپ سیپریٹ میڈیکل سروس کیڈر چالو میں کر رہے هیں ۔]

I want to know whether the Minister will consider the question of age relaxation for the candidates who take subjects of medical sciences in the ensuing Civil Services examination

SHRIMATI MARGARET ALVA: I amsure the hon. Member is aware that examination to the All-India Services is conducted by UPSC, the Union Publio Service Commission. It is they who decide th3 format, age limits and everything else that goes with the conduct of the examination. Whatever suggestions are made, I am prepared to send them to UPSC. It is for UPSC to take a decision and not for mo to make a comment.

DR. VELAMANCHILISIVAII: Madam, [am happy that the hon. Prime Minister is here. He was a Minister for some time in the HRD Ministry. He was a Minister in Andhra Pradesh for Education as well as Health. When I was a student in Guntur Medical College, he came down to Guntur to inaugurate the science and health exhibition.

Whether or not the State Governments agree, the practical problem is that it is a fact of life that those who are not qualified to join medical and engineering

[†]Transliteration in Arabic script.

of time, they go for IAS and IPS and it is an avathar service nowadays. It is also a fact of life that those boys who get qualified to IAS and IPS will, in due course, become Deputy Secretaries, Joint Secretaries and Secretaries to the Government without any knowledge of medicine, without any knowledge of medical as I said earlier, we are prepared to carry on and health departments or of hospitals, etc. the dialogue and make them accept. Gujarat is Witti these features they happen to be the one of the States which have accepted the. Directors of Additional Directors of Medical proposal for this All-India Service and we are Education as well as Medical Services and it is proposal for this All-India Service and we are not desirable that seniors with (medical majority and it is grateful for that. The moment we have the knowledge should go to these Deputy Service, we are prepared then to go ahead and Secretaries who are just thirty or thirtyfive years of age with the files. Therefore, I would like to know why, if the State Governments reject the same, the Union Government cannot BHAI PATEL .: Any time-link? take up the issue once again with the State Governments and convince them so that the It depends on how many States are prepared question of the All-India Medical and Health to accept the proposal before I can make any Service k reopened. I would like to have the comments on this. reaction of the honourable Prime Minister.

SHRIMATI MARGARET ALVA Madam, we are-prepared to continue our efforts at persuasion and we are prepared towrite to the State Chief Ministers again to reconsider the question and if they are prepared, we will constitute the Service the moment they are ready.

THE DEPUTY CHAIRMAN: As you are going to tell the Chief Ministers, I am going to call Mrs. UjrauUtben Patel.... (Interruptions)....

श्रीमती उमिला चिमनचाई मटेन: मैडम, इतने साल स्टेट मनर्गमेंट्स की सम्बद्धि लेने में लग एए हैं। लेकिया अपन इसने प्रकार के कियोज हो गए हैं जैसे कैंग्सर तो हर रोज की बात हो गयी है, हार्ट भटेक हर इक को होता है । अभिटस का बाइरस इन्हेक्शन हो रहा है । मलेरिया तो निकल गया लेकिन फाल्सीफार्म मलेरिया ह्या गया भौर एड्स हो किस्ता ममंकर है, उसकी बात हम हर रोज सुन रहे हैं, दिन-म-दिन हमारे देश में ्एड्स अह रहा है विसमा कोई ट्रीटमेंट नहीं है । इस संदर्भ में अगर इंडियन भेडिकल समिस और

colleges, opt for science courses and, in course हेल्य सर्विस को स्त्रीकार नहीं किया गया तो पूरे देश में हेल्य हजाई हो जाएगा। तो इस बारे में श्रन्य स्टेट्स को श्रेशराहज करके कितने समय में माननीय मंत्री भी हेल्य सर्वित समेनेब्र्ल करवार्येनी। इसके बारे में कुछ कह सकेंगी ?

SHRIMATI MARGARET ALVA Madam,

SHRIMATI URMILABEN CHJMAN-

SHRIMATI MARGARET ALVA

SHRIMATI URMILABEN CHIMANiHAl PATEL; Will you put pressure on

SHRIMATI MARGARET ALVA : [will do my utmost.

THE DEPUTY CHAIRMAN: -Question So. 305.

DEVELOPMENT OF WASTELAND IN RAJASTHAN

*305 SHRI RAJENDRA MODY: Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 1017 given m the Rajya Sabha on 9th December, 1993 and state what response Government have received from the non-Governmental organisations for their support in developing wastelands in Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT WASTELANDS (DEPARTMENT OF DEVELOPMENT) (COL. RAM SINGH): Government in the Department of Wastelands Development has received a total of 12 from Non-Gov«lRnmental projects Organisations for development of wastelands in Rajasthan.